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Title : The Minister of Rural Development and Minister of Drinking Water and Sanitation laid a statement regarding the revision of MGNREGA wage rates.

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH): Sir, in his Budget Speech of July 6, 2009, the Finance Minister had said the following:

"We are committed to providing a real wage of Rs. 100 per day as an entitlement under MGNREGA."

On January 14, 2011, the Ministry of Rural Development issued a notification revising MGNREGA wage rates by linking it to the Consumer Price Index for Agricultural Labour (CPIAL).

In March, 2011, after inter-ministerial consultations, it was decided that the revision of MGNREGA wage rates indexed to CPIAL would be done annually. Thereafter, in July 2011, it was decided that this revision would become effective on April 1 each year.

A notification revising MGNREGA wage rates for the period April 1, 2012 to March 31, 2013 indexed to CPIAL is now being issued and is placed on the Table of the House.

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